

- (v) The training shall be conducted at the Contractor's premises and all arrangements for computer hardware, software, class-room, furniture, faculty teaching-aids and course materials shall be made by the contractors.
- (vi) The training shall be provided by the contractor at Circle/District/SSA Headquarters either at his existing training centres or by opening new training centres for the purpose.
- (vii) The contractor shall make available necessary infrastructure at the new locations of training centres in each Telecom circle/District within 3 months from the date of receipt of intimation from CGMs for opening the training centres.
- (viii) The contractors shall provide training course materials to individual trainees for their personal use free of cost.
- (ix) The contractors shall complete the training of the target population by 31.03.1997.

[Translation]

Development of Non-Conventional Energy Sources

53 PROF RASA SINGH RAWAT : Will the PRIME MINISTER be pleased to state

(a) the priorities set up by the new Government for development of Non-Conventional Energy Sources,

(b) whether the Government have conducted any survey to find out the ways to enhance its development,

(c) if so, the details thereof and the quantum of energy likely to be generated as a result thereof,

(d) the details of Non-Conventional Energy Sources in Rajasthan and the names of various companies with whom agreements have been signed for generating energy from these sources and the countries to which these companies belong to, and

(e) the time by which these projects are likely to be made operative and the target fixed for generating power?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The new Government is giving high priority to the development and utilisation of non-conventional source of energy. The programmes for harnessing of decentralised energy sources and grid-connected power will be vigorously implemented

(b) As per recommendations of experts and as a result of interaction in conferences and workshops,

schemes for development of various renewable energy systems with a combination of capital subsidies and interest subsidies have been evolved to promote development of renewable energy sources. The Government propose to intensify the efforts so that the full potential in various sectors is realised at the earliest.

(c) As a result of the promotional efforts of the Central and State Government, it is expected that about 1400 MW of grid-connected renewable energy capacity will be created by the end of the 8th Plan in addition to large coverage of decentralised energy systems.

(d) and (e). In addition to harnessing of various renewable energy systems, in view of high-level of solar insolation, the Government of Rajasthan invited proposals for setting up of solar energy projects. Based on the applications received, the State Government has issued letters of intent to three companies, namely, Amoco Enron Power Development Corporation of USA, Energen International of Sri Lanka and Sun Source India Ltd, Ahmedabad, India for setting up of solar energy based power projects. The three projects are expected to have an eventual capacity of 50 MW, 200 MW and 50 MW respectively. As per the letter of intent, the first set of systems with a small capacity of 0.25 MW is expected to be commissioned by December, 1996.

[English]

Centrally Sponsored Health Schemes

54 SHRI R. B. RAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the details of health related schemes sponsored by the Union Government, and

(b) achievements made so far in this regard scheme-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The details of major Centrally Sponsored Schemes being implemented in the States/UTs and achievements made in respect of these schemes are given enclosed as statement

STATEMENT

Achievements under Major Centrally Sponsored Schemes for the Country During 1995-96

S No	Name of the Scheme	1995-96 achievements
1	2	3
1	National Malaria Eradication Programme (NMEP)	
	(i) No. of positive cases detected and treated	2.80 million

1	2	3
(ii) No. of P.F. cases detected and treated		1.09 million
Measures for the containment of Malaria were further strengthened through supply of insecticides and drugs to the States. One of the main achievements was supply of synthetic pyrethroid, biocides and medicated bed nets for the first time to widen the strategies for control of the vector.		
2. National Leprosy Eradication Programme		
New cases detected		4.24 lakhs
Cases brought under treatment		4.20 lakhs
Cases discharged		6.13 lakhs
3 National T.B. Control Programme		
New Cases detected		13.82 lakhs
Sputum examined		19.86 lakhs
4. National Programme for control of Blindness		
Cataract operations performed		24.47 lakhs
5. Family Welfare Programmes		
(i) Immunization coverage (No. of children covered)		
D.P.T.		222.22 lakhs
Polio		224.66 lakhs
B.C.G.		237.99 lakhs
Measles		200.38 lakhs
(ii) Family Planning Coverage (No. of cases)		
Sterilisation		43.80 lakhs
I.U.D.		68.10 lakhs
C.C. Users		144.07 lakhs
O.P. Users		42.17 lakhs

1	2	3
6. National AIDS Control Programme		
During the last four years of the implementation of the programme, 154 Zonal Blood Testing Centres have been established all over the country to provide HIV testing facilities. 199 Blood Banks have been modernised during 1995-96. In service training to 128 Medical Officers, 747 Blood Bank Technicians and 37 Drug Inspectors have been imparted under the programme, 372 existing STD clinics in Medical Colleges, and in District and Taluka hospitals are being strengthened through the provision of laboratory equipments and training of manpower.		

Sharing of Power

55. SHRI MULLAPPALLY RAMACHANDRAN
Will the PRIME MINISTER be pleased to state

(a) whether the sharing of power, have been among the Southern States worked out;

(b) if so, the details thereof; and

(c) the share of Kerala from Southern power grid?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c) Share of various Southern states including Kerala out of central sector projects in the region is indicated in the enclosed statement

STATEMENT

Sharing of Power

Shares of the Constituent from Central Power Sector Generating Stations in Southern Region

	NTPC		MAPP		NLC-II (STG.1)		NLC-II(STG.2)	
	%	MW	%	MW	%	MW	%	MW
Andhra Pradesh	27.6	580	8.5	28.9	15.4	97	21.4	180
Karnataka	16.4	345	6.4	21.76	13.3	84	13.7	115
Kerala	11.6	245	5.31	18.02	10.0	63	10.7	90
Tamil Nadu	22.4	470	7.45	253.30	28.0	176	31.5	265
Pondicherry	2.4	50	1.1	3.74	10.3	65	1.8	15